

Statement
Profit/Loss of SEBs (Without Subsidy)

(Rs. in crores)

Sl. No.	Name of SEBs	1998-99
1.	APSEB*	—1961.82
2.	ASEB	—602.09
3.	BSEB	—2978.17
4.	GEB	—1966.43
5.	HPSEB	—6.27
6.	HSEB**	—368.00
7.	KEB	—262.96
8.	KSEB	—847.80
9.	MPEB	—1580.22
10.	Me SEB	—32.79
11.	MSEB	21.01
12.	PSEB	—876.97
13.	RSEB	—1040.65
14.	TNEB	—741.28
15.	UPSEB	—1746.91
16.	WBSEB	—904.15

*Accounts upto 31.01.1999.

**Accounts upto 14.08.1998.

Source: CEA.

Scrapping of Private Sector Power Projects

2570. SHRI R. P. GOENKA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that in a major shift in policy, Government have decided to scrap the private sector power projects which were based on liquid fuels like Naphtha, fuel oil or diesel, in favour of the Natural Gas or LNG;

(b) if so, the reasons therefor;

(c) the present status of each of such private sector projects; and

(d) the financial resources already invested by each of these

[17 August, 2000]

RAJYA SABHA

companies and the manner in which they would be compensated for the consequential losses forced on them?

THE MINISTER OF STATE IN THE MINISTRY OF POWER
(SHRIMATI JAYAWANTI MEHTA) (a) No, Sir.

(b) Does not arise.

(c) A list of the Naphtha based power projects indicating the status of the deadline for achieving financial closure is given in the enclosed statement. (see below).

(d) The majority of the liquid fuel based power projects do not require the Techno-Economic Clearances (TEC) of Central Electricity Authority (CEA). Hence, the details of the investments made by these companies are not available. As regards compensation for consequential losses if any, due to fuel linkage lapse, any such compensation would depend upon the provisions of the contracts entered into with the respective State Government Authorities etc.

Statement

Present Status of Naphtha based Private Sector Projects

Sl. No.	Name of the project/project developer.	Cap. (MW)	Status of FC dead line Financial Closure Construction Commissioning
1	2	3	4
Uttar Pradesh			
1.	Varanasi (Gujarat Florochemicals)	100	31.12.99
2.	Hardwar Power project	100	-do-
3.	Chandausi (UP Power Partners Ltd.)	100	-do-
4.	Kosikalan (Wasan Exports)	355	31.12.99
5.	Lucknow (Ginni Filments)	100	31.12.99
6.	Sahibabad power project (M/s Electric Supply Co. Ltd.)	100	31.12.99
7.	Noida/Ghaziabad (Noida Power Company-RPG)	100	30.6.2000

1	2	3	4
Karnataka			
8.	M/s Gulpur Power Company (M/s Smith Cogeneration, Inc.) (Mangalore) Bengre, Barge mounted power project.	170	31.1.99
9.	M/s Euro India (Malpe), Barge mounted power project.	156	-do-
10.	M/s Ballarpur Industries Ltd. (Karwar)	30	-do-
11.	Kalyani Steels (Gingere)	18	31.12.99
12.	Peenya Power Project (Peenya)	100	31.12.99
13.	India Power Partners (Mandya)	164.37	31.12.99
14.	IPS Power Company (Nanjangud)	100	31.12.99
15.	Karnataka Breweries (Hassan)	200	31.12.99
16.	M/s Attria Power Corporation, Bangalore (Harihar)	103	30.6.2000
17.	KPCL (Bidadi)	400	30.6.2000
8.	M/s Bharat Forge Ltd. Pune (Bellary)	50.8	30.6.2000
19.	Pulakeshi Power (Bidadi)	100	31.1.99
20.	M/s Tanir Bavi Power Company (M/Chicago Power Company, Inc) (Gulpur)	200	30.6.2000 (recommended for further extension upto 30.9.2000)
Gujarat			
21.	GNFC Captive/Cogen., at Bharuch (captive plant).	31	31.1.1999
22.	Alembic Chemicals, Vadodara, (captive plant).	8	-do-
23.	AEC (Expansion) Ahmedabad ('H' station) (captive plant).	150	-do-
24.	Sanghi, Kutch (captive plant).	52.5	-do-
25.	Vatwa Station, AEC (Conversion) Ahmedabad (captive plant).	30	FC achieved.
26.	L&T, Kovaya (captive plant).	60	FC achieved Construction completed
27.	Search Chem Ind., Jhagadia (captive plant).	41	FC achieved Commissioned
28.	Arvind Mills, Khatraj (captive plant).	35FC	achieved Commissioned
29.	Arvind Mills, Naroda (captive plant).	23FC	achieved Under construction

1	2	3	4
30.	MITO, Core Parental Healthcare (captive plant).	84.2	Construction on Phase-I of CPP (19.2.MW) complete.
31.	Tributron, Jagadia (captive plant).	4	FC achieved
32.	Pipavav project of M/s KRIBCO	615	30.11.2000
33.	GACL Captive/Cogen., at Dahej (captive plant).	90	FC achieved Construction completed
Pondicherry			
34.	Project of M/s Transworld Energies Ltd., Bombay/Pondicherry region	35	31.1.1999
35.	Project of M/s Kedia Balajee Power Ltd., Calcutta/Yanam region.	10	-do-
Rajasthan			
36.	Dholpur CCGT of RPG Enterprises Ltd.	635	31.12.1999
37.	Rajasthan State Power Corp. Ltd.	140	31.12.1999
38.	Hindustan Zinc Ltd. & Rajasthan State Minerals and Mines Ltd.	100	31.12.1999
39.	Indo Cal Power Ventures (Pvt.) Ltd.	166	30.6.2000
40.	Global Boards Ltd.	166	30.6.2000
41.	Peeraaj International	166	30.6.2000
Maharashtra			
42.	M/s Usha (India) Ltd.	100	31.12.1999
43.	Reliance Patalganga Power Private Ltd at Patalganga	410	30.6.2000.
44.	M/s Ispat Industries (formerly known as Nippon Denro Ispat Ltd.) At Dolvi	235	-do-
45.	Herdillia Chemicals Ltd.	5.2	FC achieved. Plant under trial commissioning.
Tamil Nadu			
46.	M/s Sujana Steels Ltd. (Gangaikondan)	103.213	31.12.1999
47.	M/s TNB Engg.&M/ GEA Energy System (Gummidipoondy-1)	162	31.12.1999
48.	Chengalpattu -1 CCGT	106	31.12.1999
49.	M/s Sujana Steels Ltd. (Tuticorin)	103.213	31.12.1999
50.	M/s Aban Loyd Chiles Offshore Ltd. (Ennore)	103	31.12.1999

1	2	3	
51.	Samayapuram project of M/s Trichy Energy Ltd. (Formerly known as Pristine Infrastructure Development Corpn./Tenga BKPower Samayampuram Ltd.	102.66	31.12.1999
52.	M/s Trichy Power Ltd.(Thuvakudy)	102.6	17.2.2000
53.	Basin Bridge GTPP of TNEB (Chennai District)	120	Plant commis- sioned.
Andhra Pradesh			
54.	Gautami Power Limited (Peddapuram East Godavari District)	358.9	31.12.1999
55.	BSES Andhra Power Limited (formerly Snehalta Power Ltd. (Samalkot-East Godavari Dist)	200	31.12.1999
56.	Ispat Power Limited (Vemagiri East Godavri District)	468	31.12.1999
57.	NCC Power Corpn Ltd.	227	31.12.1999
58.	Jegurupadu Phase-II Project of GVK Industries	360	5.2.2000
Punjab			
59.	Project of Punjab State Electricity Board (in joint venture with IOC/Bhatinda.	120	31.12.1999
60.	M/s Pb. Alkalies & Chemicals Ltd., Chandigarh.	51	31.12.1999
61.	M/s PCP International Ltd., Chandigarh.	50	31.12.1999
Madhya Pradesh			
62.	Combined Cycle Naptha based power project at Guna by M/s. STI Power India Ltd.	330	31.1.1999
63.	Combined Cycle Naphtha based Power Project at Narsinghpur by M/s G.B.L. Power Ltd.,	166	31.1.1999
64.	Combined Cycle Naptha based power project at Khandwa by M/s Madhya Bharat Energy Corpn.Ltd.	171	31.1.1999
65.	Dual Fuel Bhandar CCPP (Bhandar Power Ltd.)	342	31.1.1999
66.	Jhabua CCPP (Kedia Power Limited)	323.93	31.1.1999
67.	Alpine Power System (Rajgarh CCPP)	309.07	31.1.1999

1	2	3	4
Kerala			
68. B.S.E.S.	107	30.6.2000	(Further extension upto 31.12.2000 recommended)
69. Lok EDL	107	-do-	30.6.2000
70. Kannur Power Project	513		

Abbreviations:

FC-Financial Closure

Counter Guarantees to Private Investor Companies in Power Transmission

2571. SHRI NILOTPAL BASU: Will the Minister of POWER be pleased to state:

(a) whether Government have decided to provide counter guarantees to private investor companies in Power transmission as reported in sections of the press;

(b) if so, the details thereof;

(c) whether there is growing demand in Gujarat to re-negotiate Power Purchase Agreement as the tariff demanded by Independent power producers from the Gujarat SEB is proving to be untenable as reported in the press; and

(d) if so, whether this development is being taken into consideration for the likely decision of Government in the transmission sector and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRIMATI JAYAWANTI MEHTA): (a) and (b) The Prime Minister in his speech delivered at the Indo-European Union Business Summit at Lisbon, Portugal on June 27, 2000 announced that the Government is willing to consider a new guarantee structure for large transmission projects and power purchase systems as well as accelerating the International Competitive Bidding (ICB) process for